

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(1)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON AT 10.30 AM 01.10.2019


PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1033/2019
PETITION NUMBER : CP/1055/IB/2018
NAME OF THE PETITIONER(S) : SURESH KANNAN (RP)
(SCOPE PROPERTIES PVT LTD)
NAME OF THE RESPONDENT(S) :
SECTION : 12(2)&(3) OF IBC

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

1. POORNIMA DEVI. T
for ANANT MERATHIA

] COUNSEL FOR RP


[9952038961]

(1)

[MA/1033/2019 in CP/1055/IB/2018]

ORDER

On the application filed by the Resolution Professional for extension of 45 days in addition to 180 days, basing on the resolution passed by the CoC on 18.09.2019 seeking extension of 45 days of CIRP period as contemplated under Section 12(2)&(3) of the Insolvency & Bankruptcy Code, 45 days' time is hereby extended with effect from 24.09.2019.

Accordingly, this MA/1033/2019 is hereby **allowed**.


(S. VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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